

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 831 OF 2010

TAKDIR SAMSUDDIN SHEIKH

Appellant (s)

VERSUS

STATE OF GUJARAT & ANR.

Respondent(s)

(With office report)

WITH APPEAL(CRL) NO. 832 of 2010

(With appln. (s) for bail and with office report)

Date: 13/09/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.M. PANCHAL

HON'BLE MR. JUSTICE H.L. GOKHALE

For Appellant(s) Mr. Pradhuman Gohil, Adv.  
Mr. Vikash Singh, Adv.  
Mr. S. Hari Haran, Adv.  
Ms. Taruna Singh, Adv.  
Ms. Charu Mathur, Adv.

Mr. Nachiketa Joshi, Adv.

For Respondent(s) Ms. Hemantika Wahi, Adv.

UPON hearing counsel the Court made the following

O R D E R

The learned counsel for the petitioner seeks four weeks time to enable the petitioner to file additional documents. The prayer is accepted and it is ordered accordingly. List the matters thereafter.

(Neetu Sachdeva)  
Sr. P. A.

(Sneh Bala Mehra)  
Court Master